

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6298/2008

(From the judgement and order dated 08/12/2000 in RA No. 245/2002 & CWP No. 16925/2000 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

INDERJIT SINGH

Petitioner(s)

VERSUS

STATE OF PUNJAB TR.COLLECTOR & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP)
(For final disposal)

I.A.NOs.3-4

(Appln. for permission to file rejoinder affidavit and written arguments)

Date: 21/08/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Petitioner-In-Person

For Respondent(s) Mr. Anil Grover, Adv.

Mr. Kuldip Singh, Adv.

For Mr. Ajay Pal,Adv.

UPON hearing counsel the Court made the following

ORDER

List after three weeks.

(R.K. Dhawan)
Court Master

(Veera Verma)
Court Master